

BUSINESS ADVISORY COMMITTEE

(Sixth Lok Sabha)

TWENTY-FIRST REPORT

(Presented on 3-8-1978)

The Business Advisory Committee held a sitting on Wednesday, the 2nd August, 1978.

2. The Committee recommend the allocation of time to the following items of Government Legislative and other business as shown against each:—

- | | |
|---|---|
| (1) The Constitution (Forty-fifth Amendment) Bill, 1978.
(Consideration and passing) | 19 hours
[General discussion—
10 hours
Clause-by-Clause
consideration— 8 hours
Third Reading—1 hour] |
| (2) The Lokpal Bill, 1977, as reported by the Joint Committee.
(Consideration and passing) | 8 hours |
| (3) The Suppression of Immoral Traffic in Women and Girls (Amendment) Bill, 1978.
(Consideration and passing) | 2 hours |
| (4) The Constitution (Forty-sixth Amendment) Bill, 1978.
(Consideration and passing) | 8 hours |
| (5) The Coast Guard Bill, 1978, as passed by Rajya Sabha.
(Consideration and passing) | 2 hours |
| (6) Further discussion on motion moved by Shrimati Parvathi Krishnan regarding statement made by the Minister of Railways on 14-11-1977 regarding serious train accidents. | 2 hours
[To be taken up from 6 P.M. to 8 P.M. on Tuesday, the 8th August, 1978] |
| (7) Discussion regarding floods in various parts of the country. | 2 hours
[To be taken up from 11 A.M. to 1 P.M. on Saturday, the 12th August 1978] |
| (8) Motion by Shri Vasant Sathe regarding appointment of a Commission of Inquiry to inquire into and report on the charges and allegations made by the former Home Minister in his statements, public utterances and Press interview. | 4 hours
[To be taken up from 2 P.M. to 6 P.M. on Saturday, the 12th August, 1978] |

[P.T.O.]

- (9) Motion by Shri Jyotirmoy Bosu regarding amendment of the Representation of the People Act.

3 hours
already allotted.
[To be taken up from
3 P.M. to 6 P.M. on Wed-
nesday, the 16th August,
1978]

- (10) Further discussion on motion moved by Shri Samar Guha regarding Report of Commission of Inquiry into the disappearance of Netaji Subhas Chandra Bose.

1½ hours
[To be taken up from
4.30 P.M. to 6 P.M. on
Monday, the 21st August,
1978].

3. The Committee also recommend that in order to provide time for discussion on items (7) and (8) of para 2 above, the House may sit also on Saturday, the 12th August, 1978.

4. The Committee further recommend that in order to provide time for discussion on the Constitution (Forty-fifth Amendment) Bill, 1978 and the motion at item (6) of para 2 above, the House may sit upto 7 P.M. on Monday, the 7th, Wednesday, the 9th and Thursday, the 10th and upto 8 P.M. on Tuesday, the 8th August, 1978.

NEW DELHI;
August 2, 1978.
Sravana 11, 1900 (Saka).

K. S. HEGDE,
Chairman,
Business Advisory Committee.